

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO. 1333
TO BE ANSWERED ON MARCH 13, 2023

SWACHH CERTIFICATION PROTOCOL

NO. 1333. SHRI ABIR RANJAN BISWAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether Government has revised Swachh Certification Protocols to sustain Open Defecation Free status under Swachh Bharat Mission in last three years;
- (b) if so, the details thereof, year-wise, State-wise;
- (c) whether Government has monitored the progress of overall used water management ecosystem under the Swachh Bharat mission;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) the details of the funds allocated and utilized under this scheme during last three years, year-wise, State-wise; and
- (f) the details of steps taken to stop untreated water from being discharged into water bodies in last five years, State-wise, district-wise for the State of West Bengal?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b) : Under Swachh Bharat Mission – Urban launched during 2014, ODF (Open Defecation Free) protocols were introduced which includes verification of cities’ ODF claims by an independent third party.

(i) Under ODF protocol, the Urban Local Bodies (ULBs) have to achieve 100% targets in construction of Individual Household Latrines (IHHLs) and Community/Public Toilets (CT/PTs). (ii) Under ODF+, the ULBs have to ensure that all the CT/PTs and Standalone Urinals are functional and well maintained alongwith a provision of safe disposal system of septage. (iii) Under ODF++, it is to be ensured that no untreated sewage, including faecal sludge and septage discharged/dumped in water bodies or open areas. (iv) Under Water+, all the waste water from households, commercial establishments, drains etc. is treated to a satisfactory level before releasing the treated waste water to the environment.

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Under the revised Swachh Certification ODF protocols issued in 2022, the process has been made more rigorous with a larger sampling of locations. These protocols are uniformly applicable to all the ULBs throughout the country.

(c) to (e) : Sanitation is a State subject and it is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of the States/ ULBs in providing infrastructure for basic services such as sewerage infrastructure including Sewage Treatment Plants (STPs) to stop untreated water to being discharged into water bodies in urban areas through its various flagship Missions/ Schemes.

The Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities. Sewerage infrastructure including augmentation, rehabilitation of existing STPs and construction of new STP is one of the admissible components under the Mission. Under AMRUT ₹32,456 crore (42%) has been allocated to sewerage and septage projects and so far, 859 sewerage /septage management projects have been grounded worth ₹34,155 crore. Total Sewage treatment capacity of 6,347 Million Liter per Day (MLD) is being developed through these AMRUT projects. Of which, 2,840 MLD sewage treatment capacity has been created, & 1,437 MLD capacity has been developed for recycle/reuse. The State-wise details are at Annexure-I.

Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) has been launched on 01 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to 2025-26 focusing on making the cities 'self-reliant' & 'water secure' and providing universal coverage of sewerage & septage management in 500 AMRUT cities. Rejuvenation of water bodies and wells is also an admissible component for projects under AMRUT 2.0. So far, under sewerage and septage management, 447 projects worth ₹37,636 crores (including O&M cost) of 20 states have been approved. Through these projects STPs Capacity of 2,794 MLD with recycle & reuse capacity of 1,126 MLD have been proposed. In addition, 2,102 water body rejuvenation projects worth ₹3,664.39 crore (Including O&M cost) have been approved in 1,409 ULBs under AMRUT 2.0 so far.

Under Swachh Bharat Mission – Urban 2.0 (SBM-U 2.0) launched in October, 2021, Used Water Management (UWM) is a new component introduced for cities with less than one lakh population. The details of fund allocated and quantum of funds released to States under UWM component since 2021 are at Annexure-II.

(f) : Under AMRUT, State of West Bengal have taken up 3 sewerage/septage management projects worth ₹ 192.50 crore. City wise details are as Annexure-III. Under AMRUT 2.0 so far, State of West Bengal have taken up 32 sewerage/septage management projects worth ₹1,494.40 crore and 76 Rejuvenation of water body projects worth ₹80.39 crore. District-wise details are placed at Annexure-IV.

Annexure - I**Annexure referred in reply of Rajya Sabha Unstarred Que. No. 1333 due for reply on 13.03.2023 regarding "Swachh Certification Protocol"**

(Capacity in MLD)

State	Capacity Developed through new STP		STP Capacity added through augmentation		STP Capacity under Development		STP Capacity to be added through augmentation		STP yet to be grounded	
	No.	Capacity	No.	Capacity	No.	Capacity	No.	Capacity	No.	Capacity
Andhra Pradesh	1	40.00			22	187.00				
Arunachal Pradesh					1	3.00				
Chhattisgarh	4	63.20			3	200.00				
Daman and Diu	1	4.21								
Gujarat	26	1119.60	5	367.5	10	221.03			1	33.9
Haryana	18	83.24			9	172.98				
Himachal Pradesh					3	20.90				
Jammu & Kashmir	2	8.00			1	2.00				
Jharkhand					4	36.00				
Karnataka	17	152.22	2	35	4	85.00				
Kerala	1	5.00			10	36.47			3	4.7
Madhya Pradesh	20	493.35			30	466.75				
Maharashtra	2	50.00			23	931.50				
Meghalaya					1	1.65				
Odisha	1	1.20								
Punjab	3	64.00			5	402.00				
Rajasthan	22	88.25			14	37.00				
Tamil Nadu	4	114.18			7	333.32	1	2.5		
Telangana	2	18.25			0	0.00				
Uttar Pradesh	5	132.00			7	265.00	2	11		
Uttarakhand	1	0.45			4	49.00				
West Bengal							1	4.3		
Grand Total	130	2,437.15	7	402.50	158	3,450.60	4	17.80	4	38.60

Annexure - II**Annexure referred in reply of Rajya Sabha Unstarred Que. No. 1333 due for reply on 13.03.2023 regarding "Swachh Certification Protocol"**

(₹ in crores)

S. No.	State/UT	Total allocation under SBM-U 2.0	Allocation under UWM	Funds released under UWM
1	Andhra Pradesh	1413.30	694.10	152.20
2	Arunachal Pradesh	129.00	79.30	0.56
3	Assam	503.50	315.70	42.92
4	Bihar	1204.80	666.50	2.86
5	Chhattisgarh	727.30	414.60	165.84
6	Dadra & Nagar Haveli and Daman & Diu	31.20	23.10	0.06
7	Goa	77.80	56.90	3.15
8	Gujarat	1918.90	806.90	3.30
9	Haryana	645.70	284.40	1.86
10	Himachal Pradesh	156.70	101.00	1.22
11	Jammu & Kashmir	429.90	226.40	3.20
12	Jharkhand	519.00	236.80	0.84
13	Karnataka	2245.30	1128.60	5.74
14	Kerala	875.10	521.70	1.88
15	Ladakh	62.70	34.10	0.14
16	Madhya Pradesh	2200.20	1229.50	8.24
17	Maharashtra	3758.50	1484.80	8.04
18	Manipur	96.20	58.70	0.54
19	Meghalaya	67.30	40.80	0.20
20	Mizoram	82.50	48.10	0.46
21	Nagaland	90.00	60.30	0.78
22	Odisha	821.40	491.00	2.28
23	Puducherry	58.10	25.50	0.20
24	Punjab	1054.20	589.00	90.74
25	Rajasthan	1765.80	916.10	39.86
26	Sikkim	19.40	9.80	0.14
27	Tamil Nadu	3296.70	1999.70	340.07
28	Telangana	1067.30	463.10	185.24
29	Tripura	85.30	48.40	0.40
30	Uttar Pradesh	4073.80	2117.20	14.48
31	Uttarakhand	343.40	203.00	2.02
32	West Bengal	1449.30	507.90	2.56

Annexure - III

Annexure referred in reply of Rajya Sabha Unstarred Que. No. 1333 due for reply on 13.03.2023 regarding “Swachh Certification Protocol”

City-wise Sewerage/septage Management projects approved under AMRUT for West Bengal

(₹ in crores)

S. No.	City	Title	Milestone	Project Cost	Physical progress (%)
1	South Dum Dum	Integrated Septage Management within Pramod Nagar Coloney (W-3)	Work Completed	15	100
2	Maheshtala	Sewerage scheme for Maheshtala Municipality (Phase-I)	Contract Awarded	102.50	82
3	Khardaha	Sewerage project (whole town)	Contract Awarded	75	95

Annexure - IV

Annexure referred in reply of Rajya Sabha Unstarred Que. No. 1333 due for reply on 13.03.2023 regarding “Swachh Certification Protocol”

District-wise Sewerage/septage Management projects approved under AMRUT 2.0 for West Bengal

(₹ in crores)

District	No. of ULBs	Estimated project cost
Bankura	1	9.00
Bardhaman	1	10.00
Darjeeling	2	284.19
Jalpaiguri	1	10.00
Kolkata	8	464.19
Nadia	2	25.70
North 24 Paraganas	12	553.19
Paschim Medinipur	2	20.00
Puruliya	1	9.00
South 24 Paragnas	2	109.13
Grand Total	32	1,494.40

District-wise rejuvenation of water body projects approved under AMRUT 2.0 for West Bengal

(₹ in crores)

District	No. of ULBs	Estimated project cost
Alipurduar	1	0.80
Bardhaman	8	5.66
Birbhum	4	2.65
Dakshin Dinajpur	2	1.60
Darjeeling	1	0.80
Haora	1	0.98
Hugli-Chinsurah	3	1.68
Jalpaiguri	1	0.80
Maldah	3	7.94
Murshidabad	8	5.65
Nadia	8	13.35
North 24 Paraganas	20	26.22
Paschim Medinipur	8	5.86
Purba Midnapur	3	2.40
Puruliya	1	0.80
South 24 Paragnas	2	1.60
Uttar Dinajpur	2	1.60
Grand Total	76	80.39